GIRIDIH JUDGESHIP

Reference: Hon'ble High Courts Letter no: 260/R&S dated: 16.08.2022

Subject: Information regarding Institution Disposal and Pendency of Commercial Court.

01		r	Y			
Sl	Name of Court	No of	No of	Total cases	No of cases	Average
		cases	cases	pending in the	Disposed	no of
		pendin	Instituted	court on the last	during the	days
1 3		g on	during	day of the Month	month	taken to
		the 1 st	the			decide
		day of	Month			the case
		Month				
	Sri Soumendra					
	Nath Sikdar		(2)			
1	District & Addl					
	Sessions Judge	01	00	01	00	NA
	III cum					
1	Commercial					
	Sri Ashok					
	Kumar No III					
2	ACJM cum Sub					
-	Judge I cum	00	00	00		
	Commercial		00	00	00	NA
	court					
	court					

Note: Only 01 case pending the Judgeship (Original Suit no 50/2017) received from Dhanbad Judgeship on 16.07.22, Commercial Court established on 13.06.2022 at Giridih.

Court Manager, Giridih